

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Review Petitions pending disposal before the High Court Wing Jammu to various Hon'ble Benches due to demitting the office by Hon'ble Mr. Justice Vinod Chatterji Koul (Former Judge).

O R D E R

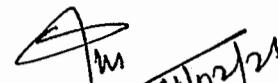
No: 43 /RJ/HCWJ/2026

Dated:11.02.2026

With a view to ensure speedy disposal of the review petitions pending disposal in the High Court Wing, Jammu, which have arisen out of the judgments passed by Hon'ble Mr. Justice Vinod Chatterji Koul (Former Judge) as well as review petitions assigned to His Lordship, Hon'ble the Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the review petitions to the various Hon'ble Benches as per details tabulated herein below;

S.No.	Name of the Hon'ble Judges/ Benches	Cases assigned
1.	Hon'ble Mr. Justice Sanjay Dhar	As per Annexure-“A” appended herewith.
2.	Hon'ble Mr. Justice Mohd Akram Chowdhary	As per Annexure-“B” appended herewith.
3.	Hon'ble Mr. Justice Wasim Sadiq Nargal	As per Annexure-“C” appended herewith.
4.	Before the Hon'ble Division Bench -II	As per Annexure-“D” appended herewith.

By Order.


(Swati Gupta)
Registrar Judicial
Registrar Judicial and Ladakh
Jammu

No: 359-365/RJ/HCWJ/2026

Dated: 11.02.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Jammu, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information to His Lordship.
3. Secretary to Hon'ble Mr. Justice _____
.... for kind information of their Lordships.
4. In charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In charge Library, High Court of J&K and Ladakh Jammu, for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer, Digitization, LPA, PIL, OWP/SWP/ WP (C) Civil, Criminal & Arbitration Section, for information and necessary action.
7. Order file.

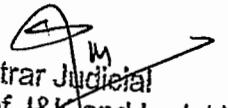

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Annexure - 'A'

Review Petitions assigned to Hon'ble Mr. Justice Sanjay Dhar

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT
1	RP	7	2019	MOHD.ZAHIR AND ANR.	STATE TH.DIR,SCHOOL EDUCATION AND ORS.
2	RP	26	2019	MOHD.AZEEM	STATE TH.HOME DEPTT.AND ORS.

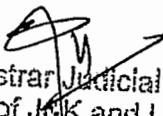

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Annexure - 'B'

Review Petitions assigned to Hon'ble Mr. Justice Mohd Akram Chowdhary

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT
1	RP	27	2019	GODAVERI DEVI	STATE TH.P.W.D.AND ORS.
2	RP	17	2020	MOHD ZAIF	ORIENTAL INSURANCE COMPANY LTD AND ANOTHER.
3	RP	48	2024	ROSHAN LAL	UT OF J AND K TH PRINCIPAL SECRETARY TO GOVT PUBLIC WORKS DEPTT AND OTHERS

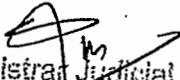

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Annexure - 'C'

Review Petitions assigned to Hon'ble Mr. Justice Wasim Sadiq Nargal

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT
1		CONOW/9/2019 A/W RP/17/2019		GAJINDER SINGH	STATE TH.P.W.D.AND ORS.
2	RP	102	2023	RAMAN KUMAR AGGARWAL	SANJAY KUMAR AGGARWAL AND OTHERS
3	RP	65	2024	UT OF JAMMU AND KASHMIR TH. PRINCIPAL SECRETARY,HEALTH AND MEDICAL EDUCATION DEPARTMENT AND OTHERS	MOHINDER KUMAR BASOTRA

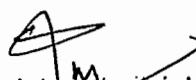

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Annexure - 'D'

Review Petition assigned to Division Bench -II, Jammu Wing

S. No.	TYPE	NO	YEAR	PETITONER	RESPONDENT
1	RP	66	2023	VIKAS ISHER	JAMMU AND KASHMIR HIGH COURT TH REGISTRAR GENERAL AND OTHERS COURT


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